

**HIGH COURT OF MEGHALAYA,
AT SHILLONG.**

ORDER

No.HCM.III/16/2014-18/Judl./33 Dated, Shillong the 20thOctober, 2021.

In supersession of this Registry's order No.HCM.II/64/2020/1626 dated 2nd July, 2020, the Hon'ble the Chief Justice is pleased to order that the Court's timing **w.e.f. Thursday, 21st October, 2021** and until further orders, shall be as follows:

| COURT'S TIMING |
|-------------------------|
| 10.30 A.M. to 1.00 P.M. |
| 02.00 P.M. to 4.00 P.M. |

By Order

REGISTRAR GENERAL

Memo No.HCM.III/16/2014-18/Judl./33-A Dated, Shillong the 20thOctober, 2021.

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, for favour of kind information.
6. The Joint Registrar (Listing) cum O.S.D. to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of kind information and necessary action.
7. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for kind information and necessary action with a request to get the same uploaded in the Official Website.
8. All Joint Registrars/Deputy Registrars/Assistant Registrars, High Court of Meghalaya for information and necessary action.
9. The Assistant Solicitor General, for favour of kind information.
10. The President/ Secretary, High Court Bar Association, Shillong for kind information.
11. All Court Officers/Court Masters, High Court of Meghalaya, for kind information and necessary action.
12. Notice Board.
13. Office File.

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20/10/21


REGISTRAR GENERAL